

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1127 OF 2018
IN DFR NO. 3035 OF 2018**

Dated: 20th August, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

The Singareni Collieries Company Limited

...Appellant(s)

Vs.

Telangana State Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Shourya Malhotra

ORDER

List the matter on **21.08.2018** subject to curing the defects.

**(I.J. Kapoor)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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